

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:- Acceptance of resignation of Law Officers of Srinagar Wing of High Court of Jammu and Kashmir and Ladakh.

Government Order No: 5865 - JK(LD) of 2021.

Dated: 22 - 12 - 2021.

Sanction is hereby accorded to the acceptance of resignation tendered by the following Law Officers of Srinagar Wing of High Court of Jammu and Kashmir and Ladakh with immediate effect.

S.No.	Name of the Law Officer Shri	Designation
1.	Bashir Ahmad Dar	Senior Additional Advocate General
2.	Shah Amir	Additional Advocate General
3.	Mir Suhail	Additional Advocate General

By Order of the Hon'ble Lieutenant Governor.

Sd/-
(Achal Sethi)
Secretary to Government

No: Law-STCL/13/2021-10.

Dated:- 22 -12-2021.

Copy to the:-

1. Learned Advocate General, Jammu and Kashmir, Jammu.
2. All Administrative Secretaries.
3. Principal Secretary to Hon'ble Lieutenant Governor, J&K, Jammu.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
5. Commissioner/Secretary to Government, General Administration Department.
6. Registrar General, High Court of Jammu and Kashmir and Ladakh, Jammu.
7. Director Information, J&K, Jammu.
8. Director Litigation Jammu/Kashmir.
9. Director, Archives, Archaeology and Museums, J&K, Jammu/Srinagar.
10. Director Finance, Department of Law, Justice & P.A.
11. Private Secretary to Chief Secretary, J&K for information of Chief Secretary.
12. Private Secretary to Secretary to Government, Department of Law, Justice & P.A for information of Secretary.
13. Concerned Sr. Advocates.
14. Incharge website of the Department of Law, Justice and Parliamentary Affairs.
15. Government Order File.
16. Concerned File.


(Ashish Gupta)

Additional Secretary to Government